

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

18.05.2011

OA 143/2010

Mr. Sunil Kumar Singh, counsel for applicant.  
Mr. Mukesh Agarwal, counsel for respondents.

After exhausting the cause list Mr. Sunil Kumar Singh, learned counsel for the applicant appeared with an application seeking permission to withdraw the OA, the same application is taken on record.

It has been stated by learned counsel for the applicant in the said application that the applicant has got promotion and hence the present OA has become infructuous.

Since the relief claimed by the applicant in the OA has been granted by the respondents, therefore the OA stands dismissed as having been withdrawn.

Anil Kumar  
(Anil Kumar)  
Member (A)

K.S. Rathore  
(Justice K.S.Rathore)  
Member (J)

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